

SUPREME COURT OF INDIA

Ravi Pal

Vs.

Krishna Devi

(M.Jagannadha Rao and S.S.M.Quadri JJ.)

16.03.1999

ORDER

The Text below is only a summarized version of the order pronounced

Matter related to the selection procedure of for posts available with State Governments. New selections will be confined to number of posts for which previous selection is made and will also remain confined to the number of candidates who have previously applied and interviewed.